

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 62 of 2019

IN THE MATTER OF:

Prasad Devangam

...Appellant

Vs

**IL & FS Engineering and Construction
Co. Ltd. and Anr.**

....Respondents

Present:

For Appellant: Ms. Megha bengani, Advocate

For Respondents: Mr. Abhinav Bhatia, Advocate

ORDER

27.08.2019 Due to paucity of time, the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on **30th August, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk